

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. No. 554/96

Date of Order: 1.5.96

BETWEEN:

M.M.V. Subba Rao

.. Applicant.

A N D

1. The Chief General Manager,
Telecommunications, A.P.Circle,
Dept. of Telecom., Govt. of
India, Hyderabad.
2. The Telecom Manager,
Dept. of Telecommunications,
Eluru, West Godavari Dist.
3. The Sub-Divisional Officer (Phones),
Bhimavaram Sub-Division,
Dept. of Telecommunications,
Bhimavaram, West Godavari.

.. Respondents.

Counsel for the Applicant

.. Mr. P. Naveen Rao

Counsel for the Respondents

.. Mr. V. Rajeswara Rao

CORAM:

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

JUDGEMENT

X As per Hon'ble Shri R. Rangarajan, Member (Admn.) X

The applicant was engaged as a casual mazdoor under R3 w.e.f. 1.12.83 to 30.6.86. Thereafter it is stated that his services were terminated by oral orders. He was not reengaged after that date. This OA is filed praying for a direction to the respondents to re-engage him as casual mazdoor on muster roll basis and continue him in service with all consequential benefits.

2. The applicant having worked in the department earlier for about 3 years had acquired sufficient knowledge in regard to the function of the department. Hence he has to be preferred if there is work in future in preference to freshers from the open market. But the long absence after 30.6.86 cannot be condon-

13

.. 2 ..

3. In the result, the following direction is given:-

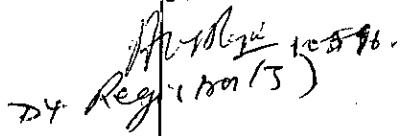
The applicant should be engaged if there is work in future in preference to freshers from the open market in the same unit from which he was last retrenched. If he is going to be engaged in pursuance of this direction none of the casual labourers who are already in casual service shall be retrenched.

4. The OA is ordered accordingly at the admission stage itself. No costs.


(R. RANGARAJAN)
Member (Admn.)

Dated : 1st May, 1996

(Dictated in Open Court)


D.Y. Regi (10013) 10/5/96

sd

Copy to:-

1. The Chief General Manager, Telecommunications, A.P.Circle, Dept. of Telecom, Govt of India, Hyderabad.
2. The Telecom District Manager, Dept. of Telecommunications, Eluru, West Godavari District.
3. The Sub Divisional Officer(Phones), Bhimavaram Sub Division, Department of Telecommunications, Bhimavaram, West Godavari.
4. One copy to Sri. P.Naveen Rao, advocate, CAT, Hyd.
5. One copy to Sri. V.Rajeswara Rao, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

PP
DA-554/96

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI RIRANGARAJAN : M&A)

DATED: 1/5/96

ORDER/JUDGEMENT

M.A. NO/R.A./C.A. No:

IN
R.A. NO. 554/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

* * *

No Spare COPY
A/copy of

